

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. (IB)- 181/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Clariant Plastics & Coatings Ltd. ... Operational Creditor

Versus

M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Umang Gupta, Adv.
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Amodini Raina, Adv.
Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.


Sd-

(Rajeev Mehrotra)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

April 29, 2024